



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ആഗസ്റ്റ് 4 4th August 2020 1195 കർക്കടകം 20 20th Karkadakam 1195 1942 ശ്രാവണം 13 13th Sravana 1942	നമ്പർ No.	} 31

PART I

Notifications and Orders issued by the Government

General Administration Department
General Administration (Strictly Confidential)

NOTIFICATION

No. 280-SC2/2020/GA(SC).

Thiruvananthapuram, 9th June 2020.

Sri Karunakaran Nair Haripal who was appointed as an Additional Judge of the High Court of Kerala as per Government of India Notification No. K.13024/01/2019-US.I dated 21-5-2020, was duly sworn in and assumed charge as such on the forenoon of 25th May, 2020.

By order of the Governor,

DR. VISHWAS MEHTA,
Chief Secretary.

Labour and Skills Department
Labour and Skills (A)

ORDERS

(1)

G. O. (Rt.) No. 555/2020/LBR.

Thiruvananthapuram, 27th May 2020.

Whereas, the Government are of opinion that an industrial dispute exists between (1) Sri P. M. Venunathan, Chairman & Managing Director, Dhanasilpi Chits Private Ltd., Sulthan Batheri, Wayanad (2) Sri Suresh, M., Director, Dhanasilpi Chits India (Pvt.) Ltd., Thamarasseri-673 573 and the workman of the above referred establishment Sri Chacko, P. V., Parasseriyl, Mycavu P. O., Thamarasseri in respect of matters mentioned in the annexure to this order;